Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs.)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted		Details in Annexure	Remar ks, if any
		No. of claims	Amount	No. of clai ms	Amount of claims admitted			on		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	-
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	-	-
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	-	-
6	Operational creditors (Employees)	0	0	0	0	0	0	0	-	_
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	-	_
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	12273066	1	12273066	0	0	0	1	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	-	-
	Total	1	12273066	1	12273066	0	0	0	-	-

Annexure – 1
Name of the corporate debtor: Mcchem Anlagen Energies & Infratech Private Limited; Date of commencement of CIRP 06.04.2022;
List of creditors as on: 23.04.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre			Details of claim admitted							Amount of any	Amount of		Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Nature of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whet her relat ed party?	% of votin g share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	·
01.	Kasa Enlagen (India) Private Limited	20.04.2022	1,22,73,066	1,22,73,066	Operational	0	o	NO	100	0	o	0	0	-